

### Compensation for Acquired Land

3864. SHRI BHAGWAN SHANKAR RAWAT : Will the PRIME MINISTER be pleased to state:

(a) whether amendments made by the Land Acquisition (Amendment Act, 1984) are applicable to the lands acquired by the UP Avas Evam Vikas Parishad;

(b) if so, the details thereof;

(c) whether there is any proposal to amend the UP Avas Evam Vikas, Parishad Adhiniyam and if so, the details thereof;

(d) whether during 1987, the Secretary, Avas and Nagar Vikas, UP Government, was required to comply with the 1986 decision;

(e) if so, whether during 1995, UP Government reiterated the above decision;

(f) if so, the steps taken so far and time frame laid down to implement 1986, 1987 and 1995 decisions;

(g) whether the UP Government propose to remove the prevailing inequalities in compensation-scales for land acquired by UP Avas Evam Vikas Parishad and other bodies; and

(h) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (h) The information is being collected from the Government of Uttar Pradesh and will be laid on the Table of the Sabha.

### Allotment of Flats

3865. SHRI RAMESHWAR PATIDAR : Will the PRIME MINISTER be pleased to state:

(a) whether a number of DDA flats built under SFS and Group Housing Societies at Dwarka are ready for allotment; and

(b) if so, the time by which roads, electricity, water, sewage, drainage system is likely to be provided to enable the people to shift there ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The DDA has reported that 3580 SFS flats are ready in Dwarka for allotment. However, none of the Group Housing Societies, who have been allotted land has so far reported the completion of flats.

(b) In the absence of provision of services by the concerned local bodies, interim arrangements have been made for water supply through tube well and through

oxidation ponds for sewage disposal. Interim arrangements for drainage have also been made and roads have been constructed. Out of 3580 flats electricity is available in 2640 flats. In the remaining 940 flats, it may take 9-12 months for the Delhi Vidyut Board (formerly DESU) to provide electricity.

Peripheral electricity services around Group Housing Societies in Dwarka are already available. Electric connection to the Group Housing Societies would be released by Delhi Vidyut Board on request and fulfilment of the required formalities by the concerned Societies.

### Reservations in Pre. Exams

3866. SHRI M. SELVARASU :  
SHRI V. ALAGIRI SAMY :

Will the PRIME MINISTER be pleased to state:

(a) whether there is any reservation for scheduled Castes/Scheduled Tribes and Other backward communities for preliminary examinations of All India Services including Indian Administrative Service;

(b) if so, the community-wise details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S. R. BALASUBRAMONIYAN) : (a) No, Sir. All eligible candidates are entitled to appear at the Civil services (Preliminary) Examination, including Schedules Castes, Scheduled Tribes and OBC candidates.

(b) and (c) Do not arise, in view of (a) above.

### Crude Oil

3867. SHRI V. ALAGIRI SAMY : Will the PRIME MINISTER be pleased to state:

(a) the cost of imported crude oil per barrel;

(b) the cost of refining this crude oil at various oil refineries; and

(c) the final selling price of the petroleum products extracted out of the imported crude oil with percentage of profits in these oil refineries per barrel ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) The average cost of imported crude oil for the period April, 1996 to January, 1997 is assessed at US \$ 20.75/ barrel.

(b) and (c) The cost of refining crude oil would vary from refinery to refinery depending on the type of crude processed, level of crude thruput, patterns of production, infrastructure facilities, technologies and secondary pro-